

ITEM NO.23

COURT NO.9

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) .....Diary No(s).35970/2022

(Arising out of impugned final judgment and order dated 10-08-2022 in CRM-M No.21391/2022 passed by the High Court of Punjab & Haryana at Chandigarh)

THE STATE OF PUNJAB

Petitioner(s)

VERSUS

BIKRAM SINGH MAJITHIA

Respondent(s)

(FOR ADMISSION and IA No.13680/2023-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)

Date : 30-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Mr. Shyam Divan, Sr. Adv.  
Mr. Gauran Garg Dhuriwala, AAG  
Mr. Ajay Pal, AOR  
Mr. Mayank Dahiya, Adv.  
Ms. Sugandh Rathor, Adv.  
Ms. Kanika Ahuja, Adv.  
Ms. Bhupinder, Adv.  
Ms. Priyanka C., Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List before a Bench of which one of us (Surya Kant, J.)  
is not a member.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(PREETHI T.C.)  
COURT MASTER (NSH)